

Mr. Speaker: We will go to the next question.

CALICUT-TELLICHERRY ROAD LINK

*63. **Shri N. P. Damodaran:** (a) Will the Minister of Transport be pleased to state whether the construction of an alternate road in Malabar, from Calicut to Tellicherry avoiding the French Settlement of Mahe was ever considered by Government after or before the Mahe incidents of October, 1948?

(b) If so, is the proposal still under consideration or has it been dropped?

(c) Was the conversion of the Mahe Railway bridge into a combined rail-road bridge considered in this connection?

(d) If the proposal for an alternate road is still under consideration, has the alignment of the road been finally settled and if so, what is the alignment?

The Deputy Minister of Railways and Transport (Shri Alagesan): The matter is being examined by Madras Government as this pertains to a State highway.

Shri N. P. Damodaran: Are Government aware that huge sums of money belonging to Indian citizens...

Mr. Speaker: Order, order. It is a matter under the purview of the Madras Government.

Shri N. P. Damodaran: But it is a question in which the Government of India must be interested, because it relates to a French territory.

Mr. Speaker: How does it affect the liability of the Central Government? I think that this question was dealt with in part yesterday.

Shri N. P. Damodaran: It was not, Sir.

Mr. Speaker: Has the hon. Minister got any information?

Shri Alagesan: No, Sir. It concerns the Madras Government and they are in the midst of negotiations with the French authorities.

Mr. Speaker: Next question.

NEW TYPE OF PLOUGH

*64. **Shri S. C. Samanta:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that a new simple steel plough especially designed for Indian agriculture has recently been produced at Kannur?

(b) If so, who are the experts and technicians that have designed and manufactured the same?

(c) What basic changes in the ordinary ploughs in use in India have been made to turn out this new type of plough?

(d) What is the cost of production and what steps are Government taking to popularise this new type of plough?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Government are aware that a new plough known as 'Care Plough' has been produced at Kanpur.

(b) **Shri V. C. Kapoor** of M/s Cossul & Co. Kanpur and **Shri H. Skinner**, an American technician, have jointly designed the plough and M/s Cossul & Co. Ltd. Kanpur are manufacturing the same.

(c) Government are informed that this plough is a multi-purpose plough for all common types of cultivation work including levelling and earthing standing crops of *Sanai* for green manuring. The mould board, share and the land slides are of steel. The 11 ft. beam is adjustable to the size of bullocks. The plough bottom is replaceable by a furrower. It can be fitted to a country plough for preparing seed beds. The plough, however, has not been tested by the manufacturers for the draft required to pull it.

(d) About Rs. 51/- per piece complete with beam and handle but without attachments. The plough is still being tried and Government will decide whether to encourage it or not only after the results of these trials are known.

Shri S. C. Samanta: May I know whether the Government have been exceptionally pleased with the new plough and they intend to distribute it amongst the needy cultivators? Has that work begun in India?

Dr. P. S. Deshmukh: It has not begun in India. The "Care plough" under reference has not been brought into this country, but the manufacturers have sold it and it has been reported that many ploughs of this type have been produced by the Co-operatives for American Remittances to Europe and Asia for export to foreign countries. It is under trial so far as India is concerned.

Shri S. C. Samanta: May I know how this plough compares with the double sheared plough that has been manufactured in the Pusa Institute?

Dr. P. S. Deshmukh: It has certain advantages, but the final decision of

the Government after comparing the two has not been arrived at.

Shri Chattopadhyaya: May I know what percentage of the Indian peasantry who are dying without being dead can afford to purchase this extraordinary novelty?

Mr. Speaker: I do not think it needs to be replied to. The hon. Member has put it in a language which is not proper.

Shri S. C. Samanta: May I know whether any other alterations have been made excepting the two mentioned by the hon. Minister?

Dr. P. S. Deshmukh: I have fully described the plough and I have nothing to add.

Shri B. P. Sinha: May I know whether this plough is being manufactured in Bombay on a large scale?

Dr. P. S. Deshmukh: No, Sir. It is going on in Kanpur.

Shri B. K. Das: Question No. 65, Sir.

Shri A. C. Guha: May I request that you may permit Question No. 84 also to be answered along with this? Both relate to the same subject.

Mr. Speaker: Before I do so, I want to request Members to take the same seats that they were occupying during the last session. I was going to pass over Mr. Samanta during the previous question, because I did not see him in his original place. I was almost under the impression that he was absent from the House.

Shri Syammandan Sahaya: There are many displaced persons, Sir.

Mr. Speaker: This is a general request to all. Members will appreciate the difficulty of the Chair. Unless they stick to their seats, the Chair will not be able to allocate the seats it cannot locate the Members.

Shri Dabhi: Our seats have been occupied by others.

Mr. Speaker: I know. Every Member can advance the argument that his seat has been occupied by somebody else. Therefore, my general appeal is to all Members to stick to the seats which they were occupying during the last session. Then the whole thing will be orderly. It is a question of mutual adjustment. If not, the only other alternative would be for me not to allow any Member who has changed his seat to put questions or supplementaries.

Pandit Munishwar Datt Upadhyay: Our seats have been taken by the Deputy Ministers.

Mr. Speaker: I know that there will be some changes of seats because of the increase in the number of Deputy Ministers. Barring that, which is a justifiable reason, there is no other reason why Members should not take their old seats. Unless a Member sits in his usual seat, I find it difficult to know whether he is present or not.

An Hon. Member: What happens to my seat which has been vacated by my predecessor?

Mr. Speaker: Every Member need not ask questions of this type and take away the time of the House. It can be more usefully spent in obtaining information.

Shri A. C. Guha: May I renew my request to take Questions 65 and 84 together.

Mr. Speaker: The hon. Minister may answer them together.

SUPPLY OF RICE TO WEST BENGAL

*65. **Shri B. K. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of rice so far supplied this year to West Bengal; and

(b) the quantities supplied from the imported rice and from the rice procured in other States and their respective average prices?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) Up to 20-10-1952, the latest date up to which figures are available the West Bengal Government has been supplied 1,02,848 tons of rice.

(b) These supplies were arranged from imported stocks, Orissa and U.P. and the quantity supplied amounted to 79,217 tons, 15,532 tons and 8,099 tons respectively. The price of imported rice depends on its quality and is Rs. 28/5/- per md. for fine rice and Rs. 24/- per md. for coarse rice export. The average prices of rice supplied from U.P. and Orissa inclusive of the cost of gunny are Rs. 23/14/11 and Rs. 16/5/2 per md. respectively.

SUPPLY OF RICE TO WEST BENGAL

*84. **Shri A. C. Guha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether during his last visit to West Bengal, the Minister undertook to supply to West Bengal any quantity of rice in fulfilment of the